

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR) : (a) Yes, Sir.

(b) and (c) ₹ 11,952.80 crore have been allocated for this scheme for the Twelfth Five Year Plan. The allocation for 2015-16 is ₹ 1,520 crore. The Ministry has been seeking more funds to meet the committed liabilities under the Twelfth Plan.

Census-wise details of handloom weavers

1537. SHRI DEVENDER GOUD T. : Will the Minister of TEXTILES be pleased to state:

- (a) the details of last three handloom censuses carried out in the country;
- (b) the details of handloom weavers, as per the above censuses in Telangana, census-wise, district-wise;
- (c) the details of beneficiaries, district-wise, under the loan-waiver scheme announced a few years ago by Government and the amount released for this in Telangana, district-wise; and
- (d) the details of other schemes being implemented for improving the living conditions of weaving community in Telangana?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR) : (a) Three handloom censuses so far had been carried out across the country during 1987-88, 1995-96 and 2009-10. The number of handloom weavers & allied workers during these censuses were 67,39,447; 65,50,126 and 43,31,876 respectively. State-wise details are given in the Statement-I (*See* below).

(b) The district-wise detail of handloom weavers & allied workers during first census (1987-88) is not available. However, the district-wise detail of number of handloom weavers & allied workers during second and third handloom censuses in Telangana is given in the Statement-II (*See* below).

(c) In pursuance of Budget speech 2011-12, Revival, Reform & Restructuring package was approved by the Government on 24.11.2011. The RRR package *inter-alia* included one time waiver of overdue loans and interest (100% Principal and 25% interest) of viable and potentially viable handloom cooperative societies and individual weavers as on 31st March, 2010 and recapitalization assistance to eligible handloom cooperative societies. The RRR package has been over on 28.02.2014. 165 Primary Weaver Cooperative Societies (PWCS) and 2963 individual weavers have been benefited under RRR package from the Telangana State. District-wise detail is given in the Statement-III (*See* below).

(d) For improving the living conditions of weaving community in India including Telangana and for overall development of handloom sector, Government of India is implementing the following schemes:-

- (1) National Handloom Development Programme
- (2) Yarn Supply Scheme
- (3) Handloom Weavers Comprehensive Welfare Scheme
- (4) Comprehensive Handloom Cluster Development Programme

Statement-I

*Status of total handloom weavers & allied workers as per
1st, 2nd and 3rd Handloom Census*

Sl. N.	State Name	Number of Handloom weavers & allied workers (1987-88)	Number of Handloom weavers & allied workers (1995-96)	Number of Handloom weavers & allied workers (2009-10)
1	2	3	4	5
1.	Andhra Pradesh*	4,69,086	4,90,616	3,55,838
2.	Arunachal Pradesh	47,400	53,473	33,041
3.	Assam	20,79,238	23,22,268	16,43,453
4.	Bihar	2,41,298	1,67,707	43,392
5.	Chhattisgarh	-	-	8,191
6.	Delhi	19,727	6,708	2,738
7.	Goa	109	25	0
8.	Gujarat	69,320	57,936	11,009
9.	Haryana	37,640	22,810	7,967
10.	Himachal Pradesh	55,387	65,099	13,458
11.	Jammu and Kashmir	53,503	51,847	33,209
12.	Jharkhand	-	-	21,160
13.	Karnataka	1,88,749	1,77,562	89,256
14.	Kerala	78,595	63,153	14,679
15.	Madhya Pradesh	79,473	56,106	14,761

1	2	3	4	5
16.	Maharashtra	1,47,478	80,901	3,418
17.	Manipur	3,36,954	4,62,087	2,18,753
18.	Meghalaya	-	-	13,612
19.	Mizoram	-	-	43,528
20.	Nagaland	1,47,617	1,26,228	66,490
21.	Odisha	2,47,071	2,46,782	1,14,106
22.	Puducherry	9,207	7,369	2,803
23.	Punjab	24,423	13,160	2,636
24.	Rajasthan	84,769	71,915	31,958
25.	Sikkim	-	-	568
26.	Tamil Nadu	7,58,722	6,07,675	3,52,321
27.	Tripura	1,38,886	2,91,761	1,37,177
28.	Uttar Pradesh	6,57,987	4,20,684	2,57,783
29.	Uttarakhand	-	-	15,468
30.	West Bengal	7,66,808	6,86,254	7,79,103
TOTAL		67,39,447	65,50,126	43,31,876

Note : The tables 1987-88 & 1995-96 exclude 3 States viz. Meghalaya, Mizoram, Sikkim and 3 new States Chhattisgarh, Uttarakhand, Jharkhand.

* Including Telangana.

Statement-II

*District & Census-wise handloom weavers & allied workers
in Andhra Pradesh during 2nd & 3rd Handloom Census*

Sl.No.	Name of District	Number of Handloom weavers & allied Workers (1995-96)	Number of Handloom weavers and allied workers (2009-10)
1	2	3	4
1.	Adilabad	1,059	288
2.	Hyderabad	549	362
3.	Karimnagar	18,103	5,908
4.	Khammam	2,424	290

1	2	3	4
5.	Mahboobnagar	31,367	10,972
6.	Medak	19,004	2,148
7.	Nizamabad	1,232	193
8.	Nalgonda	27,148	31,807
9.	Rangareddy	1,961	543
10.	Warangal	31,474	13,518
TOTAL		1,34,321	66,029

Statement-III

District-wise details of beneficiaries under the loan waiver (RRR package) in Telangana

Sl.No.	District	No. of PWCS	Amount released (in lakhs)	No. of Individual weaver	Amount released (in lakhs)
1.	Adilabad	2	8.4	0	0
2.	Hyderabad	2	0	17	2.51
3.	Karimnagar	35	274.04	421	61.97
4.	Khammam	7	21.78	0	0
5.	Mahboobnagar	10	65.81	575	72.95
6.	Medak	12	35.99	454	61.64
7.	Nalgonda	45	160.22	865	117.89
8.	Nizamabad	2	0	0	0
9.	Rangareddy	2	0	0	0
10.	Warangal	48	526.05	631	80.78
TOTAL		165	1092.29	2963	397.74

Protection of handloom industry from powerloom

1538.SHRI D.P. TRIPATHI: Will the Minister of TEXTILES be pleased to state whether there have been plans to secure the handloom industry and the weavers from the impact of powerlooms, if so, the details thereof and if not, the reasons therefor?